

(b) whether he has also stated that "we have stated in principle we are ready for a dialogue with India on nuclear matters" and denied that his country was preparing to explode a nuclear bomb; and

(c) whether he was asked that Pakistan would accept heavy water from India for its nuclear power projects in Karachi and Chashma and give India enriched uranium because Pakistan does not have reactor to use the uranium?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c). Government have seen reports about an interview given by the Foreign Minister of Pakistan Mr. Agha Shahi to the "New Delhi" magazine published in its March 2—15 issue wherein he is reported to have stated that "Pakistan is ready to sit down with India to exchange mutual reassurances on the question of nuclear programmes in the two countries", and that "Pakistan had already stated in principle that it is ready for a dialogue with India on nuclear matters". He, however, added that cooperation on nuclear matters is something that has to be deeply studied. Mr. Agha Shahi is also reported to have denied that his country was preparing to manufacture nuclear weapons. He was also asked whether Pakistan would accept heavy water from India for its nuclear power projects in Karachi and Chashma and give India enriched uranium because Pakistan did not have a reactor to use the uranium. Mr. Shahi's reply is reported to have been as follows: "I think what you have said is very interesting, it is worth thinking over and we need to consider this".

Next below rule certificates

*545. SHRI ZAINULBASHER: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board is adopting dual policy in issuing the

Next Below Rule Certificates to Senior Officers and Junior Officers of the Railway Board who are on deputation to other Departments ;

(b) if not, what are the reasons for not issuing the Next Below Rule Certificates to Junior Officers for the last two years; and

(c) What steps are proposed to rectify this anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) No, Sir. N.B.R. certificates are issued in favour of senior as well as junior officers after they become eligible.

(b) and (c). It is not correct that the Next Below Rule Certificates in favour of junior officers have not been issued for the last two years. Certificates in favour of Junior Administrative Grade officers of the Indian Railway Services of Electrical Engineering, of Signal Engineering, and of Mechanical Engineering were delayed somewhat as the number of officers who became eligible for such benefit increased greatly due to cadre restructuring necessitating collection of many details from Zonal Railways and from allied offices. This process took some time. However, the Certificates in favour of officers concerned have since been issued.

Slogan of Orissa Government for Family Welfare Programme

*546. SHRI K. PRADHANI:
SHRI ARJUN SETHI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that 'Not before 20 and not after 30' is the slogan of Orissa Government for its family welfare programme and every family has realised the importance